to tackling rural health problems. A rural health care system based on a combination of preventive, promotive and curative health care services would be built up starting from the Village as the base.

(ii) The intra-structure for rural health care would consist of primary health centres each serving a population of 30,000 and subcentres each serving a population of 5,000. These norms would be relaxed in hilly and tribal areas. The village or a population of 1000 would form the base unit where there will be a trained health volunteer chosen by the community.

(iii) Facilities for treatment in basic specialities would be provided at community health centres at the block level for a population of 1 lakh with a 30 bedded hospital attached and a system of referral of cases from the community health centre to the district hospital/medical college hospitals will be introduced.

(iv) Various programmes under education, water supply and sanitation, control of communicable diseases, family planning, maternal and child health care, nutrition and School health implemented by different departments/agencies would be properly co-ordinated for optimal results.

(v) Adequate medical and paramedical manpower would be trained for meeting the requirements of a programme of this order and all education and training programmes will be given suitable orientation towards rural health care.

Keeping in view the long-term demographic goal of reducing the crude birth rate and the crude death rate to 21 and 9 per thousand respectively by 2000 AD, the plan envisages a performance of 22 million sterilisations, 7.9 million IUD insertions and raising the level of CC Users to 11 million raising the percentage of couples effectively protected to 36 per cent by the end of the Sixth Plan. RaH braffic facilities within Hyderabad Metropolitan Region

3905. SHRI SUBHASH CHANDRA BOSE ALLURI: SHRI ANANTHA RAMULU MALLU:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is fact that a trafile-cum-engineering survey was undertaken to provide rail traffic facility within the Hyderabad Metropolitan Region;

(b) if so, when it was sent to the Government by the South Central Railway authorities; and

(c) the action taken up by the Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) Does not arise.

(c) Does not arise.

Two laning of National Highways in Andhra Pradesh

3966. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that Andhra Pradesh is not having two lanes National Highway in all its length: and

(b) if so, whether Government propose to sanction two laning of the remaining National Highways in that State?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING TRANSPORT AND (SHRI SITA RAM KESRI): (a) and (b) The total length of the National Highways in Andhra Pradesh is 2299 Kms. Out of this total length, 2087 Kms. are already two lane. Provision has been